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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025 and I.A. 23754/2025 and
I.A. 23756/2025

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Rajiv Nayar, Sr. Advocate, Mr. Dayan Krishnan, Sr. Advocate with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Ms. Ayushi Saxena and Mr. Dev Singh, Advocates.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advocates for D1.
Mr. Madhav Suri and Ms. Akanksha Singh, Advocates for R2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

O R D E R

% 13.02.2026

1. Mr. Dayan Krishnan, learned Sr. Counsel appearing on behalf of the plaintiff is in the midst of his submissions.

2. List for his further submissions on 20.02.2026.

VIKAS MAHAJAN, J

FEBRUARY 13, 2026/*jg*

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